

**In the National Company Law Tribunal, Jaipur**

**Item No. 209**

**IA No. 52/JPR/2018**

**CP No. 24/241-242/JPR/2018**

**UNDER SECTION 241-242 OF COMPANIES ACT, 2013**

**In the matter of:**

**Mr. Naresh Chander Ralhan & Ors.**

**...Applicant/Petitioners**

**VS.**

**M/s NR Switch-N-Radio Services Pvt. Ltd. & Ors. ....Respondent**

**Order delivered on 13.02.2020**

**Coram: SH. P. S. N. PRASAD, HON'BLE JUDICIAL MEMBER**

**SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER**

For Petitioner (s) : Sandeep Taneja, Adv.

For Respondent(s) : K.J. Mehta, Adv.

**ORDER**

Heard the submissions made by the counsels for both the parties. At the consent of counsels for both the parties, the matter is posted to 19.03.2020.

*Sdr*

**(RAGHU NAYYAR)  
TECHNICAL MEMBER**

*Sdr*

**(P. S. N. PRASAD)  
JUDICIAL MEMBER**